

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

EUROPEAN PROJECTS & AVIATION LIMITED OPERATING IN TELECOM CONSULTANCY AND PROCUREMENT OF SERVICES AT NAVI MUMBAI, MAHARASHTRA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	European Projects & Aviation Limited PAN No. AAACB4175C CIN No. U64200MH1996PLC103693
2.	Address of the registered office	Gala No.B-15, 3 rd Floor, Electronic Sadan- I, MIDC, TTC Industrial Area, Mahape, Navi Mumbai – 400710
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	No fixed assets available with the CD
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	No business & Revenue / Income Since Financial Year 2012-2013
7.	Number of employees/ workmen	As on date- No workmen / Employee
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The List of Claims is available at: https://ibbi.gov.in/en/claims/front-claim-details/22344
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Conditions of eligibility as per the EOI process document and same may be demanded by writing mail to nclt.epal@gmail.com
10.	Last date for receipt of expression of interest	20 August 2025
11.	Date of issue of provisional list of prospective resolution applicants	30 August 2025
12.	Last date for submission of objections to provisional list	04 September 2025
13.	Date of issue of final list of prospective resolution applicants	14 September 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	15 September 2025
15.	Last date for submission of resolution plans	15 October 2025
16.	Process email id to submit Expression of Interest	nclt.epal@gmail.com

NOTE :

1. This is the Form G approved by the COC and published by the Resolution Professional appointed by the Hon'ble NCLT, Mumbai Bench vide its order dated 17-06-2025 (Order posted on NCLT portal on 24-06-2025).

2. The RP /COC reserves the right / discretion to change the criteria in respect of the Expression of Interest (EOI) and/or cancel /modify its process / application without assigning any reason(s) and without any liability whatsoever.

Sd/-

For: European Projects & Aviation Limited- In CIRP

Mr Laxmikant Yeshwant Desai- Resolution Professional

Registration Number: IBBI/IPA-001/IP-P-01669/2019-2020/12641

Registered Address: 503, Atharva Society,
M B Raut Road, Shivaji Park,
Dadar (W), Mumbai 400 028.

Date: August 04, 2025

Place: Mumbai

Desai Laxmikant

